

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:5027
ANSWERED ON:02.09.2011
PENDING MINING LEASE APPLICATION
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of MINES be pleased to state:

- (a) whether the Supreme Court has given any directions regarding disposal of all pending mining lease applications;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

- (a): As per the information available with the Ministry of Mines, no such direction has been given by the Hon'ble Supreme Court.
- (b) & (c): Do not arise.